

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

4. IA 4989(MB)2023  
IN  
C.P. (IB)/61(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.11.2023**

Name of the Party: Small Industires Development Bank Of India  
Vs.  
Viola Resorts Private Limited

Section 7, 60(5) of Insolvency and Bankruptcy Code, 2016

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**ORDER**

**IA-4989/2023**

1. Mr. Amey Hadwale, Ld. Counsel for the Applicant present. None for the Respondent(s).
2. The Registry is directed to issue notice to the Resolution Professional clearly intimating the next date of hearing and place the notice alongwith the track report on record.
3. Post this matter on **23.11.2023** for further consideration.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**